

गया और पुलिस-हिरासत में रखा गया है। प्रागे जांच-पड़ताल चल रही है।

मध्य प्रदेश में पन्ना जिले में बहुमूल्य पत्थर पाया जाना

3118. श्री हुकम चन्द कछवाय : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 20 जुलाई, 1969 को मध्य प्रदेश में पन्ना जिले के एक खान में से 28/13 कैंरट भार का एक बहुमूल्य पत्थर पाया गया है ;

(ख) यदि हां, तो उसका मूल्य कितना है ; और

(ग) उस व्यक्ति को उसके भाग का कितना घन दिया जायेगा, जिसको उपरोक्त पत्थर प्राप्त हुआ है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मन्त्रालय में राज्य मन्त्री (श्री जगन्नाथ राव) : (क) जी, हां।

(ख) मूल्य का अनुमान 2 लाख रुपये है।

(ग) पाने वाले व्यक्ति को विक्रय मूल्य का 90 प्रतिशत मिलेगा। इस राशि में से धाय-कर भी काटा जायेगा।

AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Not at present.

(b) and (c). It is understood that 'M' device is being studied in United Kingdom, Yugoslavia, Israel ; and field testing of it is in progress in Hong Kong. In the absence of authoritative evaluation data, it is not possible for the present to comment on its comparative usefulness.

Disposal of Applications For Mining Leases Under Minerals Concession Rules

3120. SHRI G.C. NAIK ; SHRI D.N. DEB :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the sections of the Minerals Concession Rules under which applications for mining leases for minerals other than specified minerals held by the prior lessee are disposed off ; and

(b) whether the State Governments are notified this fact ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Sub-Rules (4) to (6) of rule 24 of the Mineral Concession Rules, 1960 as amended in 1968.

(b) Yes, Sir.

Introduction of 'M' Loops

3119. SHRI MUHAMMAD SHERIFF: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to introduce 'M' loops in the country ;

(b) whether it is quite popular in many Western countries and if so, the names of those countries ; and

(c) whether this device has corrected many of the deficiencies in the present loops and if so, to what extent ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported move by Pakistan to Stall the Visit of Khan Abdul Ghaffar Khan to India

SHRI M. L. SONDHI (New Delhi) : I call the attention of the Minister of External Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported move by the Government of Pakistan to stall proposed visit of Khan Abdul Ghaffar Khan to India to receive Jawaharlal Nehru Award."

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH : Mr. Speaker, Sir, Government have no information to substantiate or confirm the press reports that the government of Pakistan are seeking to prevent Khan Abdul Ghaffar Khan from visiting India this year to receive the Jawaharlal Nehru Award for International understanding.

2. The Government of India, as millions of our country-men, greatly look forward to the forthcoming visit of Khan Abdul Chaffar Khan who is held in great esteem and affection by the people of India.

SHRI M. L. SONDHI : Sir, I do not wish to say anything which would be construed as implying that I do not favour friendship between India and Pakistan. I for one feel that India and Pakistan should be friends. Nevertheless we must face facts and must remember history. I am sure, the hon. Minister would not like to go down as a falsifier of history but as an upholder of history.

What happened with Badshah Khan ? For 15 years he was kept in solitary confinement in Pakistan's jails. You will remember that this was nothing new for him.

श्री रवि राय (पुरी) : लेकिन कांग्रेस ने उनके लिए कुछ नहीं किया ।

SHRI M. L. SONDHI : During British rule he was made to suffer solitary confinement ; yet, nothing could crush his spirit.

I do not wish to give many examples but would just quote about Baba Kharak Singh, whom you will remember, from Badshah Kan himself :

"Among the Dehra Ghazi Khan prisoners my sentence was the longest..... Only Sardar Kharak Singh and I remained there. The IG Prisons visited the jail again. Arrogantly he approached us in our barrack and addressing the Sardar said : Well, Kharak Singh ! He defiantly answered back : Well what ? The IG was greatly enraged and ordered that Baba Kharak Singh should be confined to a solitary cell and supply of milk should be discontinued. I was left alone in the barrack .. Through a hole in the door...we used to have a glimpse of each other. Baba Kharak

Sing had become very weak and at times I passed some food for him through the hole. He was a brave man, all the difficulties and miseries did not rob him of his fine sense of humour

These words can also be used for Khan Abdul Ghaffar Khan. With all the suffering nothing has daunted him and today he has remained an example of what a spirited person could do. How has Pakistan treated him ? He was kept in solitary confinement in Hyderabad. In Lahore Jail he was given the wrong medicine for dysentery. He was in agony. For 36 hours he was left uncared for. He got high blood pressure and his kidneys were badly affected. He was ill-treated throughout and it is to our shame—a point made by Shri Rabi Ray—that India did not do anything to get him released. It was an International Organisation which worked to secure his release.

With all this inhuman torture suffered by him, perhaps some people here may think that we want to welcome him with some exaggerated sense of what is required. Regarding the Pukhtoon question, Khan Abdul Ghaffar Khan stands for non-violence. He wants from India moral feeling and moral ties. Those should be expressed.

Please permit me to make a few observations because they are important and have a bearing on the question that I want to ask. I suspect that in India there is an anti-Ghaffar Khan lobby at work.

SHRI SHEO NARAIN (Basti) : No Indian is against Abdul Ghaffar Khan.

SHRI M. L. SONDHI : Please permit me to quote from the *Hindustan Times*, noted at one time for its patriotism and inculcation of national outlook, which has adopted now the mantle of the Clivedon group. It wrote an article asking for a ban on the visit of Khan Abdul Ghaffar Khan. The present editor of this paper has served the Prime Minister loyally as a member of her personal staff. We want to have a clarification whether he represents his own views or those of the Government.

Secondly, it would not be out of place for me to mention that certain persons have been working against him. I say with all respect to Shri Sheo Narain—and I want

his help—that in a representation dated 24th December, 1966, to the Prime Minister two important Congressmen of the North-West Frontier Province made a serious allegation that a sum of Rs. 4 lakhs belonging to Khan Abdul Ghaffar Khan's Khudai Khidmatgar Ashram have been misappropriated by a certain gentleman called Shri Mehr Chand Khanna. Has the Prime Minister of India held an inquiry into the alleged corruption ?

MR. SPEAKER : Order, order. On the calling-attention motion you could ask a question for clarification, but you are entering into a regular speech and have also brought in matters which are unconnected with this calling-attention motion.

We should not use this privilege of Call-Attention Notice for making a long, unconnected and irrelevant speech. I would request you to put a question directly concerned with the Call-Attention Notice so that the reply could be given.

SHRI M. L. SONDHI : I respect your kind judgment. I am only asking a question relating to Khan Sahib's visit. Some people are trying to prevent it. Naturally, I want a clarification.

MR. SPEAKER : Other matters you can raise at some other time.

SHRI M. L. SONDHI : I am only asking because a certain gentleman went to Pakistan and received an award there.

Now, Sir, this is what the Prime Minister of India says in her introduction to Tendulkar's book on 21st June, 1967. I quote :

"As one reads through the pages of Tendulkar's book on Badshah Khan, one is overcome by a feeling of shame. One can only hope that Badshah Khan in his compassion will forgive our failures."

The Prime Minister of India is saying about failures and she says, she is overcome with a feeling of shame.

I would like to know from the hon. Minister who knows the Prime Minister's views very well as to whether in the last two years, the Prime Minister has done anything concrete in this direction. Since everybody wants to welcome Badshah Khan, what has been done concretely to see that Badshah Khan is given a proper welcome.

Sir, I would through you, appeal to the Members of Parliament here—they are going to get more allowances—that a part of it should be given to the Khan Abdul Ghaffar Khan Fund. My objectives are not anti-Pakistan. They are only to see that this great man Badshah Khan should come to India to apply his healing touch to all of us.

SHRI DINESH SINGH : I would associate myself with much of what the hon. Member has said about Badshah Khan, his great courage and conviction, his devotion to the cause of peace and ideas for which the Father of our Nation stood. I do not think there is any Member in this House or in the country outside who would not wish to see Khan Abdul Ghaffar Khan come here. I am amazed to hear what the hon. Member has said. May I say we are eagerly looking forward to the visit of this great leader, a patriot, whom some of us have had the privilege and the good fortune of meeting and knowing a little and that we should not inject any party matters into this.....

SHRI M. L. SONDHI : Who has injected the party matter ? Not a word was said about any party matter. Why should he provoke me unnecessarily, Sir ? I did not try to disturb him. He just irritates me. Why does he say that ? I place myself in your hands, Sir. You can behead me if you want. What did I introduce as a party matter ? Somebody has given a brief to him and he is reading it out. You pull him up or you pull me up. I did not say a word about party matter. I leave it to the judgment of the House.

MR. SPEAKER : Before occupying the Chair, I prayed during the last two days to see that Mr. Sondhi gets the least provocation in my time. I would request the Ministers to be extra cautious about it.

SHRI DINESH SINGH : I am grateful to you for your word of caution. I can assure you that I shall give utmost consideration to it in my presentation here. It was not my desire in the least to provoke the hon. Member, Mr. Sondhi. In fact, I sat very quietly when he tried to provoke me. He said something which you had yourself, Sir, mentioned was not very relevant to this, concerning another person with whom

[Shri Dinesh Singh]

he had an election contest and the rest of it. I did not wish to bring in all these things. He brought in all these matters here. All that I want to say is, when such a respected leader is visiting our country, let us give him a united welcome. Let us not detract his visit by all sorts of extraneous matters.

MR. SPEAKER : I think, the nature of questions that might be asked by the other hon. members who have given notice of the call-attention would just be the same. I would, therefore, skip over their names...

SHRI KANWAR LAL GUPTA (Delhi Sadar) : No, Sir. How is it possible ?

MR. SPEAKER : The call-attention has been given by Mr. Sondhi and then Mr. Kanwar Lal Gupta who belongs to the same Party. I thought that one was enough. (Interruption) This is just a request ; this is not a ruling.

SHRI S. M. BANERJEE (Kanpur) : The names are ballotted and only five members are allowed to ask questions. Out of those five, four may belong to the same Party. In all fairness nobody should be debarred from asking his question.

SHRI KANWAR LAL GUPTA : I have a right to ask a question. My name has come in the ballot.

अध्यक्ष महोदय : ठीक है, मैं सोचता था कि आप की पार्टी के एक माननीय सदस्य, श्री सोधी ने जो कुछ कहा है उसमें आपको तसल्ली हो गयी होगी। लेकिन अगर नहीं हुई है, तो आप पूछिये।

श्री कंबरलाल गुप्त : अध्यक्ष महोदय, मैं मन्त्री महोदय से बिल्कुल सहमत हूँ कि जब खान अब्दुल गफ्फार खाँ भारत में आयें तो हमें मिलकर के सब पाटियों की तरफ से उनका स्वागत करना चाहिये। लेकिन यह बात अपनी जगह सही है कि खान अब्दुल गफ्फार खाँ एक ऐसे व्यक्ति हैं जिन्होंने आजादी के पहले भी और आजादी के बाद भी यातनायें सही हैं, और स्वयं जवाहर लाल जी ने कई बार यह कहा था कि

इसमें उनके साथ हम दर्दी है। लेकिन मेरा कहना यह है कि हमारी सरकार एक पैसिव स्पेक्टेटर की दृष्टीयत से देखती रही और 1965 में, जहां तक मुझे याद है, इस सदन में, अगर मैं गलती नहीं करता, तो सरदार स्वर्णसिंह ने यह कहा था कि हमें पख्तूनिस्तान से हम दर्दी है और उसकी प्राप्ति के लिये, पख्तूनिस्तान बनाने के लिये हमारी सरकार कोशिश करेगी। तो मैं मन्त्री जी से जानना चाहता हूँ कि जब पाकिस्तानी सरकार हमारे कश्मीर के मामले में, इंटरनल मामले में इंटरफीयर कर रही है, नागालैंड और मनीपुर के मामले में इंटरफीयर कर रही है, लोगों को हथियार देनी है तो क्या सरकार.....

MR. SPEAKER : The subject of call-attention relates to the visit of Khan Abdul Ghaffar Khan to India and not to any other matter.

श्री मधु लियये (मुं गेर) : पख्तूनिस्तान नहीं रहेगा तो खान अब्दुल गफ्फार खाँ कहाँ रहेंगे ?

श्री कंबरलाल गुप्त : जब पाकिस्तान हमारे इंटरनल मामलों में देखन दे रहा है, और प्रधान मंत्री ने लिखा भी है कि वहाँ के अध्यक्ष से वह बात करेगी और उन्होंने कहा है कि वह कश्मीर के बारे में भी बात करने के लिये तैयार है तो मैं जानना चाहता हूँ कि जब उन से बात-चीत होगी तो पख्तूनिस्तान का भी मामला उठायेगी और पाकिस्तान से कहेंगे कि पख्तूनिस्तान उनको देना चाहिये, बनना चाहिये ?

कुछ विद्यार्थी जो कोमेक्स के हैं उनको पाकिस्तान ने अभी रोक लिया और वे सीधे हिन्दुस्तान आ रहे हैं। उसके सम्बन्ध में सरकार क्या कर रही है ?

बंदेशिक कायं मन्त्री (श्री दिनेश सिंह) : कोमेक्स के कुछ विद्यार्थी भात आ रहे हैं उससे खान अब्दुल गफ्फार खाँ का क्या सम्बन्ध है, यह मैं नहीं समझ सका। माननीय सदस्य मुझ से

मिल कर मुझे समझा सकेंगे तो मैं जवाब देने की कोशिश करूंगा।

जहाँ तक खान अब्दुल गफ्फार खान के आने का सवाल है उनसे यहाँ आने पर बानचीन होगी कि क्या वह चाहते हैं और क्या हम कर सकते हैं। यह तो यहाँ आ कर बात चाँत के बाद में कोई बात निकल सकती है।

जहाँ तक भारत सरकार की नीति का सवाल है यह कई मर्तबा सदन में कहा जा चुका है और माननीय सदस्य ने सरदार स्वर्ण सिंह ने, जब वह विदेश मंत्री थे, क्या कहा उमका जिक्र किया वह भी सदन की कार्यवाही में लिखा हुआ है। उससे सरकार के हटने का कोई सवाल नहीं है। लेकिन किस तरह और क्या बात होगी यह तो आगे देने की बात है।

SHRI KANWAR LAL GUPTA : You are committed to that.

SHRI KARTIK ORAON (Lohardaga) : Khan Abdul Ghaffar Khan is popularly known as Frontier Gandhi. He is coming to our country after 21 years of the sad demise of Mahatma Gandhi. He is as much a source of inspiration to Indians as Mahatma Gandhi. I would like to know from the Government as to how long he is going to stay and what are the programmes that Government has arranged for him with a view to showing the seeds of Indian nationalisation in every citizen of the country.

I am an Indian and I will not do anything which is not Indian.

SHRI DINESH SINGH : He will be welcome to stay here as long as he likes.

12.16 hours

QUESTION OF PRIVILEGE—Contd.

Regret by Editor of Indian Express

MR. SPEAKER : This is about the privilege motion about the *Indian Express*. On the 7th August, 1969, Shri Shashi Bhushan had raised a question of privilege in respect of the news report under the caption "Women MPs Pin Down Young

Turk", published in the *Indian Express*, dated the 30th July, 1969, which misrepresented certain remarks made by Shri Shashi Bhushan in the House on the 29th, July, 1969. As decided by the House, the Editor of the *Indian Express* was asked, in the first instance, to state what he had to say in the matter.

I have now received a letter, dated the 8th August, 1969, from the Editor, *Indian Express*, New Delhi, which *inter alia* reads as follows :

"Let me admit at once that our correspondent's report was incorrect in saying that Mr. Shashi Bhushan called Mrs. Sharda Mukherjee a CIA agent. Mr. Shashi Bhushan spoke immediately after Mrs. Sharda Mukherjee, as you will find in your official record. This sequence of events, combined with interruptions, led our correspondent into error.

I say this in explanation of what happened and not in justification of it. I would be grateful if you could convey to the Deputy Speaker our sincere regret for the error."

He did not know I will be the Speaker by this time. I hope this is all right.

In view of this the matter may be treated as closed.

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12.18 hrs.

RE : QUESTION OF PRIVILEGE

SHRI A. SREDHARAN (Badagara) : On a point of privilege, Sir.

MR. SPEAKER : You met me in my Chamber. I had a discussion with you. You were very much insistent about raising the matter. But the understanding arrived at was that only one Member would make a reference, nothing beyond that.

SHRI K. LAKKAPPA (Tumkur) : Mr. Speaker, Sir. The Congress President, Mr. Nijalingappa, has made certain remarks and also cast aspersions during the course of his address to the Members of Parliament in the Central Hall and he has stated...

SHRI RABI RAY (Puri) : To Congress Members.